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Title: Introduction of the Constitution (Amendment) Bill, 2016 (*Insertion of new article 21B*).

SHRI JAYADEV GALLA (GUNTUR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI JAYADEV GALLA : Sir, I introduce the Bill.